

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No.300/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	44 Noida Infratech (Two) Pvt Ltd -Vs- Falcon Consultancy Pvt Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

HARE RAM SINGH.

P. Singh

Member

Deepnath Roy Choudhury for Petitioner
(Financial Creditor) 17/11/17

ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the financial creditor sought leave of the Court to file supplementary affidavit annexing Form 2 along with the declaration of Interim Resolution Professional. Prayer is allowed. Petitioner may file supplementary affidavit within 7 days from today.

List on 06/12/2017 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)